**O.I.H.** 

## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

# RAJYA SABHA UNSTARRED QUESTION NO. 1352

#### **TO BE ANSWERED ON DECEMBER 19, 2022**

#### SCHEMES FOR PEOPLE LIVING IN SLUMS

#### NO. 1352. SHRI SANJAY SINGH:

#### Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the details of the number of persons living in slums in the country and the year-wise increase in the same from the year 2017 till date;
- (b) whether Government has implemented any scheme to improve the standard of living and for the rehabilitation of slum dwellers during the last five years;
- (c) if so, the details thereof and the number of people who have benefited from the said schemes, State-wise and year-wise; and
- (d) the State-wise details of settlements vacated by Government and the people displaced and rendered homeless due to this during the said period?

### ANSWER

## THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

### (SHRI KAUSHAL KISHORE)

- (a): Census of India collects data on slums on decadal basis along with enumeration of population in the country. As per Census of India 2011, a total of 6.54 crore people were living in slums across the country in 1.39 crore households constituting 17.4% of the total urban population and 5.4% of the total population of the country. Data on increase or decrease in number of people living in slums since 2014 is not available.
- (b) & (c): 'Land' and 'Colonisation' are State subjects. Schemes related to improve the standard of living of urban poor including slum dwellers are implemented by States/Union Territories (UTs). However, Central Government supplements the efforts of States/UTs to provide basic services for improving the standard of urban population including slum dwellers through various Missions, such as Pradhan Mantri Awas Yojana Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0), Swachh Bharat Mission Urban (SBM-U 2.0), Smart Cities Mission (SCM),SAUBHAGYA Pradhan Mantri Sahaj Bijli Har Ghar Yojana, National Health Mission, Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) under Ayushman Bharat, Pradhan Mantri Ujjwala Yojana (PMUY) and UJALA scheme amongst others. The data on improvement of standard of living of urban poor including slum dwellers is not maintained by the Central Government.
- (d) 'Land' and 'Colonisation' are State subjects. Therefore, redevelopment/rehabilitation/ relocation scheme is taken up by States/UTs. Hence, such data is not maintained by the Ministry.